

Mr. P. K. Padhi

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(A)

CAT / J / II

# IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A. No..... 127 ..... 1996

..... Mathendra Singh ..... Applicant(s)

Versus

..... Union of India, C.R.B. ..... Respondent(s)

Sr. No.	Date	Order with Signature
		<p>REGISTER</p> <p>B. S. S. 14/2/96 Registrar</p> <p>9. P. O. Ad 531- 2<sup>nd</sup> filed. L 14/2</p>
1	15.2.96	<p>Heard Shri P.K. Padhi, learned counsel for the petitioner and Shri Ashok Mohanty, learned Senior Standing Counsel (Central).</p> <p>The Original Application is disposed of at the admission stage with a direction that the candidature of the applicant shall be considered, along with the names of Employment Exchange, sponsored candidates if and when the post of E.D.B.P.M., Narasinghpur is notified. <sup>His</sup> past service may be taken into consideration by the respondents to the extent permissible by rules.</p> <p>Hand over copies of the orders to the counsel for both sides.</p> <p>MEMBER (ADMINISTRATIVE)</p>